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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 767/2015 & CM APPL. 27343/2018 & CM APPL. 38900/2019 & CM APPL. 38903/2019 & CM APPL. 803/2020

PROF KAMAL JIT CHHIBBER

..... Petitioner

Through:

versus

PROMOD KUMAR GUPTA REGISTRAR & ANR..... Respondents
Through: Mr. Rishad A Chowdhary, Advocate

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 18.04.2022

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It is already 5:00 PM.

List on 20.12.2022.

SUBRAMONIUM PRASAD, J

APRIL 18, 2022

Rahul